# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN)

### LOK SABHA

# UNSTARRED QUESTION No- 3702 TO BE ANSWERED ON- 12/08/2025

# Special Accredited Institutions for Education of the Divyangjans

3702. Shri ChavdaVinod Lakhamshi:

Shri Bhojraj Nag:

Shri ManojTiwari:

Dr. Rajesh Mishra:

Shri Kanwar Singh Tanwar:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

be pleased to state:

- (a) the manner in which Special Accredited Institutions for Education of the Divyangjans (SAIEDs) set up by the National Institute of Open Schooling (NIOS) are likely to expand educational opportunities for divyangjans;
- (b) the specific measures proposed to be implemented by the National Institute of Open Schooling (NIOS) to ensure necessary accommodations and concessions for divyang students;
- (c) the steps proposed to be taken by the Government under 'Project Inclusion'; and
- (d) the details of the efforts made to provide quality education to divyangs in Sidhi Parliamentary Constituency?

### **ANSWER**

## MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B. L. VERMA)

- (a) National Institute of Open Schooling (NIOS) has entered in a tripartite Memorandum of Understanding (MoU) with Department of Empowerment of Persons with Disabilities (Divyangjan), Ministry of Social Justice & Empowerment, Govt. of India & National Council of Educational Research and Training (NCERT) on 18.06.2025 for accrediting NGOs/Special Schools proposed by the DEPwD, under the Deendaya lDivyangjan Rehabilitation Scheme (DDRS) as "Special Accredited Institutions for Education of the Divyangjans (SAIEDs)". The MoU provide broad access to education of Divyangjan through the network of NGOs working under DDR Scheme assisted by academic and technical support from the NIOS.
- (b) NIOS offers education through Open and Distance Learning (ODL) Mode and hence do not provide accommodation to the learners. However, Divyang Learners enrolled with NIOS are given concessions in online admission fee.
- (c) The Government through Project Inclusion, strengthen the inclusive education ecosystem as per the RPwD Act, 2016 by empowering teachers, especially General teachers,

professionals and other stakeholders through training and sensitization through the Project Inclusion App by Sri Aurobindo Society.

(d) The Government, through the provisions laid down in Sections 16 and 17 of the Rights of Persons with Disabilities (RPwD) Act, 2016 outlines measures to facilitate inclusive education for children with disabilities. These provisions are applicable across all regions, including the Sidhi Parliamentary Constituency.

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